

THE

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PARLIAMENTARY DEBATES 2.11.2014

(Part I—Questions and Answers)

OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Wednesday, 25th February, 1953.

The House met at Two of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS.

EXCHANGE OF ENCLAVES

\*320. **Shri S. C. Samanta:** Will the Prime Minister be pleased to state:

(a) whether the question of exchanging enclaves lying on both sides of the demarcation line of East and West Bengal has been discussed and examined by the Governments of the two Bengals either jointly or individually;

(b) if so, what are the decisions; and

(c) if not, what temporary steps have been taken by both Governments to ease the difficulties faced by the inhabitants in the enclaves?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) and (b). The West Bengal Government took up the question with the East Bengal Government in 1951. No decision has been reached yet on the terms of exchange.

(c) A Chief Secretaries Conference in 1950 agreed on certain arrangements to mitigate the difficulties of the inhabitants. But the arrangements did not work well in practice. The position was reviewed at the recent Indo-Pakistan Passport Conference. It was agreed that certain travel facilities should be given. They will help in reducing the difficulties.

**Shri S. C. Samanta:** May I know, Sir, whether after the recent Conference any arrangement for the movement of grain or agricultural produce has been made?

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**Shri Anil K. Chanda:** The decisions of the Conference have not yet been ratified. Therefore the position today is as it was before.

**Shri S. C. Samanta:** I wanted to know, Sir, whether any interim arrangement has been made for the movement?

**Shri Anil K. Chanda:** The decisions are to be ratified by the 31st March and no interim arrangements have been made.

**Shri S. C. Samanta:** May I know the extent and population of these enclaves on both sides?

**Shri Anil K. Chanda:** We have 130 enclaves in Cooch-Bihar and the area is 20957 acres and the population 12602. The Pakistan enclaves are 93 in number and their area is 12152 acres and the population approximately about 11,000.

**Shri S. C. Samanta:** May I know whether any police or non-official raid has been made on these enclaves from any one of the sides?

**Shri Anil K. Chanda:** We have no information at the moment, Sir.

LICENCE FEE ON PAKISTANI JUTE

\*321. **Dr. Ram Subhag Singh:** Will the Minister of Commerce and Industry be pleased to state what has been the outcome of India's protest to the Interseasonal Committee under G. A. T. T. over Pakistan's discriminatory treatment in levying a licence fee of Rs. 2-8-0 per maund on jute?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** The G.A.T.T. Interseasonal Committee have made certain recommendations. It is expected that there would be discussions between the Government of India and the Government of Pakistan on this basis before long.